

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH: BANGALORE**

**BEFORE SHRI B. R. BASKARAN, ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER**

IT(TP)A No.3132/Bang/2018
Assessment Year: 2014-15

Torry Harris Business Solutions Private Limited #71, Sona Towers Miller's Road Bangalore-560 052. PAN NO : AAAC7287M	Vs.	JCIT Special Range-7 Bangalore
APPELLANT		RESPONDENT

Appellant by	:	Shri B.R. Sudheendra, A.R.
Respondent by	:	Ms. Neera Malhotra, D.R.

Date of Hearing	:	17.02.2021
Date of Pronouncement	:	17.02.2021

O R D E R

PER B.R. BASKARAN, ACCOUNTANT MEMBER:

The assessee has filed this appeal challenging the order dated 22.09.2018 passed by the AO for the assessment year 2014-15 u/s 143(3) r.w.s. 144C(1) of the Act in pursuance of directions given by Ld Dispute Resolution Panel (DRP).

2. The Ld Counsel appearing for the assessee Shri B.R. Sudheendra representing M/s H.C Kincha & Associates, Chartered Accountants stated that the assessee has opted to settle the dispute in its appeal under Direct Taxes Vivad Se Vishwas Act, 2020. Accordingly he submitted that Tribunal may pass suitable orders.

3. The Ld D.R, however, submitted that the Bangalore bench of Tribunal is dismissing the appeal in such kind of cases giving liberty to the assessee to seek recall, if something goes wrong with the application filed by the assessee.

4. We heard the parties. Since the Ld A.R has stated that the assessee has opted to settle the issues contested in this appeal under the Direct Taxes Vivad Se Vishwas Act, 2010, no purpose will be served in keeping this appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn. However, we give liberty to the assessee to seek recall of this order in accordance with law, if the circumstances so warrant.

5. In the result appeal the assessee is dismissed.

Order pronounced in the open court on 17th Feb, 2021

Sd/-
(Beena Pillai)
Judicial Member

Sd/-
(B.R. Baskaran)
Accountant Member

Bangalore,
Dated 17th Feb, 2021.

VG/SPS

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar,
ITAT, Bangalore.